

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

106(ND) 13

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Sh. Jasmohan Singh Vs. M/s Freez King
Industries Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Sourabh Gupta, Advocate

For the Respondent: Ms. Anjali Sharma, Advocate for R-6

ORDER

Renotify this case before the Special Bench on 9th March, 2018 at 2 PM.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**